

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3624**  
**TO BE ANSWERED ON 03.04.2023**

**FINANCIAL SUPPORT TO MSMEs**

3624: SMT. RANJEET RANJAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the status of the delayed payments pending to MSMEs, estimated to be around INR 10.7 lakh crore according to a report from Global Alliance for Mass Entrepreneurship;
- (b) the steps taken by Government to address the challenges related to compliance for returns, registrations, invoices, goods movement as well as IT, which requires the use of the GST portal;
- (c) whether Government is considering to make the Open Credit Enablement Network accessible to MSMEs; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

- (a): For ease of filing of grievances & for monitoring of the outstanding dues to the Micro and Small Enterprises (MSEs) from the buyers of goods and services, the Ministry of MSME launched a portal, viz. Samadhaan portal ([https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC\\_Welcome.aspx](https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC_Welcome.aspx)) on 30.10.2017. After the application is admitted by the Micro, Small Enterprise Facilitation Councils (MSEFCs), it becomes a case. As per the data available on SAMADHAAN Portal from inception i.e. 30.10.2017 till 29.03.2023, Rs. 7,132.08 crore is involved in the pending applications & Rs.11,270.27 crore is involved in the cases related to delayed payment.
- (b): To address the challenges related to compliance, which requires the use of GST portal, the Government has taken a number of steps, which include integration with other portals like Udyam Registration Portal for MSMEs, and awareness generation programmes.
- (c) & (d): As informed by Reserve Bank of India, there is no such proposal at present.

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